

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 450/Confdl./2020
II-2-1/2020

Bilaspur, dated the 29 May, 2020

(A.) Shri Sanjeev Kumar Tamak, III Additional District and Sessions Judge, Bilaspur and Seniormost Judicial Officer posted at District Headquarter, Bilaspur is, hereby, temporarily appointed as Officiating District and Sessions Judge, Bilaspur with effect from the date of taking over charge of his duties until the posting of regular District and Sessions Judge, with a direction to discharge the duties of District and Sessions Judge, Bilaspur in addition to his own duties.

(B.) Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg and Seniormost Judicial Officer posted at District Headquarter, Durg is, hereby, temporarily appointed as Officiating District and Sessions Judge, Durg with effect from the date of taking over charge of his duties until the posting of regular District and Sessions Judge, with a direction to discharge the duties of District and Sessions Judge, Durg in addition to his own duties.

BY ORDER OF THE HIGH COURT

 29.05.2020

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 451/Confdl./2020
II-2-1/2020

Bilaspur, dated the 29 May, 2020

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar (Vigilance/I. & E./Judicial/S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 19) i) Shri Sanjeev Kumar Tamak, III Additional District and Sessions Judge, Bilaspur, *for information and compliance. He is directed to take over charge of his additional post on 01.06.2020 F.N. positively and send his taking over charge report forthwith .*
ii) Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg, *for information and compliance. He is directed to take over charge of his additional post on 01.06.2020 F.N. positively and send his taking over charge report forthwith .*
- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 23) I/c Registrar (Computerisation)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer-on-Special Duty., High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


29.05.2020
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL